

was due mainly to the fall in the price of cotton textiles, reduced exports of chillies, sugar and onions. Quantitatively there was an increase in the exports of textiles. Reduced exports of chillies and sugar were due to their short supply in India. As regards onions there were import restrictions as a result of increase in production of onions in Ceylon.

INDUSTRIES IN RAJASTHAN

680. Shri Karni Singhji: Will the Minister of Rehabilitation be pleased to state whether Government propose to start industries in Rajasthan to absorb unemployed refugee labour on the lines adopted in Faridabad?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): The Ministry of Rehabilitation has been allotted Rs. 75 lakhs during 1954-55 for the promotion of industries with a view to provide employment to displaced persons. First priority is being given to refugee townships which have an independent economy and where unemployment is very acute. Accordingly, the following townships have been selected in the Western Region for setting up industries:—

| | |
|--------------|------------|
| Faridabad | (Punjab) |
| Rajpura | (PEPSU) |
| Hastinapur | (U.P.) |
| Ulhasnagar | } (Bombay) |
| Sardar-Nagar | |

Townships in the Eastern Region are being selected.

KAMAING FRONTIER DIVISION

681. Shri Gohain: Will the Prime Minister be pleased to state:

(a) whether it is fact that an office assistant fired at and killed another assistant of the office of the political officer at Berndila in Kamaing Frontier Division on the 7th July, 1954;

(b) if so, the reasons therefor;

(c) the steps taken to bring the culprit to book; and

(d) the type of gun that was used in the incident and to whom it belonged?

The Prime Minister and Minister of External Affairs and Defence (Shri Jawaharlal Nehru): (a) to (c). An assistant of the office of the Political Officer, Kameng Frontier Division is reported to have died as a result of a gun shot wound on the 7th July, 1954, at Bomdila. The person who is alleged to have fired the shot was an instructor in soap-making in the Cottage Industries Training Centre at Bomdila. He was arrested and the trial is expected to commence soon. The case at present is *sub judice*.

(d) An S.B.B.L. gun belonging to the deceased who held it under a proper licence.

SODA ASH

682. Shri V. P. Nayar: Will the Minister of Commerce and Industry be pleased to state the lowest price quoted in applications for *ad hoc* licences for Soda Ash during 1954 (July-December) and the prices quoted by firms which were ultimately granted such licences?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): Applications received only upto the 12th August, 1954, were considered. The lowest price quoted was £ 15-11-0 per long ton C.I.F. Indian Port. The prices quoted by firms who were granted licences ranged from £ 15-11-0 to £ 16-0-0 per long ton C.I.F. Indian Port.

NAGPUR STATION OF AIR

683. Shri N. A. Borkar: Will the Minister of Information and Broadcasting be pleased to state the number of broadcasts in Marathi dialects arranged by the Nagpur Station of the All-India Radio during the period 1953-54?

The Minister of Information and Broadcasting (Dr. Keekar): During the period 1953-54, 62 broadcasts—42 in Nagpuri dialect and 20 in the Varhadi dialect—were broadcast by the Nagpur Station of All India